

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 51/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	State Bank of India -Vs- Andaman Sea Foods Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Poonam Keswani, Adv.
for INDIA LAW, LLP

Applicant

Keswani
01/02/18

2. Neha Negar Alam
for INDIA LAW, LLP

Negar Alam
1/2/18

Pradeep Kumar

Adv.
for the Company.

ORDER

[Signature]
1.2.18

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel appearing for the Corporate Debtor prays for time for filing reply. Prayer is allowed. Reply be filed within seven days with a copy in advance to the opposite party. Thereafter, rejoinder, if any, may be filed within seven days with a copy in advance to the opposite party.

List on 22.02.2018.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)